

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No.277 of 2013**

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K. Sundara Ram .... Appellant  
*Versus*  
The State of Jharkhand through C.B.I. .... Respondent  
*With*

**Cr. Appeal (SJ) No.272 of 2013**

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Ashok Kumar Jain .... Appellant  
*Versus*  
The State of Jharkhand through C.B.I. .... Respondent

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellants : Mr. Deepankar, Advocate  
Mr. Rohit Kr. Sinha, Advocate  
For the C.B.I. : Mrs. Nitu Sinha, Advocate

**Order No.03 Dated- 24.06.2020**

Heard the parties through video conferencing.

Learned counsel for the appellants pray for time.

Prayer for time is allowed as the last chance.

List these appeals four weeks after the lockdown period is over.

Animesh/

**(Anil Kumar Choudhary, J.)**